

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1708
ANSWERED ON:01.08.2003
MINERAL WATER
CHARAN DAS MAHANT

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Ministry of Consumer Affairs have recently conducted random survey at the premises of bottled water manufacturers and found faecal bacteria in packaged water bottles;
- (b) if so, the facts and details thereof;
- (c) whether the manufacturers of packaged water bottles are still playing with the precious lives and violating the Consumer Acts; and
- (d) if so, the further steps Government propose to take in this regard?

Answer

MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD YADAV)

(a) & (b): No, Sir.

(c) & (d): Bureau of Indian Standards through its Scheme of Testing and Inspection and Surveillance Inspections ensures that its licensees are manufacturing Packaged Drinking Water and Natural Mineral Water as per the specifications stipulated in the relevant Indian Standards. However, as a precautionary measure, BIS has further tightened its rules for action to be taken on the failure of the samples. Now the licensee is put under stop marking even on the first failure in critical requirement/unsatisfactory performance.